

F.No.278A/18/2021-Legal  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
(Legal Cell)

C-Wing, 5<sup>th</sup> Floor, Hudco Vishala Building,  
Bhikaji Cama place, R.K.Puram,  
New Delhi-22.04.2022

**ORDER**

The President of India is pleased to appoint/re-appoint the following Advocates as Special Public Prosecutors for handling CBIC cases before Subordinate Courts and Session Courts at various locations in Gujarat, on the existing terms and conditions:-

S.No.	Name of SPPs (Sh./Ms./Smt.)	Court/Place	Tenure	Fresh appointment/Re-appointment
1	Dinkarlal Khatubhai Parmar	Court in Panchmahal and ChhotaUdepur District under the jurisdiction of Vadodara-I/II Commissionerates	18 months from the date of issue of order	Fresh appointment
2	Jagdish Kewalram Ramani	Courts in Anand and Nadiad Districts under the jurisdiction of Vadodara- I/II Commissionerates	-do-	-do-
3	Soni Paryas Navnitlal	Court in Vadodara and Bharuch Districts under the jurisdiction of Vadodara-I/II Commissionerates	-do-	-do-
4	Dharmendra Parikh	Courts in Bharuch District under the jurisdiction of Vadodara-I/II Commissionerates	-do-	-do-
5	Nayan L. Sukhadwala	Courts in Surat, Navsari, Tapi & Bardoli Districts under the jurisdiction of Surat Commissionerate	-do-	-do-
6	Mohamad Imran Abdul Rahman Malek	Courts in Surat, Navsari, Tapi&Bardoli Districts under the jurisdiction of Surat Commissionerate	-do-	-do-
7	Prakashchandra N. Patel	Courts in Silvassa District under the jurisdiction of Daman Commissionerate	-do-	-do-
8	Aftabhusen A. Ansari	5 Session/District Courts fall under the jurisdiction of Gandhinagar Commissionerate	-do-	-do-
9	Chaitanya R. Khatri	5 Session/District Courts fall under the jurisdiction of Gandhinagar Commissionerate	-do-	-do-

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10	Arvindakshan Vijaykumar Nair	5 Session/District Courts fall under the jurisdiction of Rajkot Commissionerate	-do-	-do-
11	Arunkumar Tandon	2 Session/District Courts fall under the jurisdiction of Kutch (Gandhidham) Commissionerate	-do-	-do-
12	D.G. Sompura	6 Session/District Courts fall under the jurisdiction of Bhavnagar Commissionerate	-do-	-do-
13	Vinodkumar B. Gupta	Courts in Ahmedabad under the jurisdiction of Ahmedabad Customs Commissionerate	-do-	-do-
14	Harshida D. Joshi	Courts in Jamnagar, DevbhumiDwarka, Rajkot, MorbiSurendranagar and other districts falling under the jurisdiction of Jamnagar Customs Commissionerate	-do-	-do-
15	V.D. Buchia	Courts in Kutch District under the jurisdiction of Kandla Customs Commissionerate	-do-	-do-
16	Dharmendra Shambhubhai Prajapati	Courts in Surat, Navsari, Tapi&Bardoli Districts under the jurisdiction of Surat Commissionerate and Courts in Surat & Navsari under the jurisdiction of Ahmedabad Customs Commissionerate	(i) Extension upto the date of issue of order and (ii) 18 months from the date of issue of order	Re-appointment
17	Ayaz A. Shaikh	Courts in Valsad and Dang Districts under the jurisdiction of Surat Commissionerate and Courts in Vapi, Valsad, Navasari & Daman under the jurisdiction of Ahmedabad Customs Commissionerate	-do-	-do-
18	Thakorbbhai D. Patel	Court in Daman District under the jurisdiction of Daman Commissionerate	-do-	-do-

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19	Sudhir K. Gupta	Courts in Ahmedabad District under the jurisdiction of Ahmedabad South/North Commissionerate and Courts in Ahmedabad under the jurisdiction of Ahmedabad Customs Commissionerate	-do-	-do-
20	P.R. Agrawal	Courts in Ahmedabad District under the jurisdiction of Ahmedabad South/North Commissionerate and Courts in Ahmedabad under the jurisdiction of Ahmedabad Customs Commissionerate	-do-	-do-
21	Manoj R. Joshi	Courts in Bhavnagar, Porbandar, Junagarh, Amreli, GirSomnath, Diu and other districts falling under jurisdiction of Jamnagar Customs Commissionerate	-do-	-do-
22	Kalpesh C. Goswami	Courts in Kutch District under the jurisdiction of Kandla/Mundra Customs Commissionerate	-do-	-do-

2. This issues with concurrence of the Ministry of Law & Justice (Department of Legal Affairs) vide I.D. No. J-12013/15/2022-Judicial dated 18.04.2022.

  
(Anish Gupta)  
OSD (Legal)  
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Copy to:-

1. Chief Commissioner of Customs, Gujarat Zone, Ahmedabad.
2. Pay and Account Officer, O/o Chief Commissioner of Customs, Ahmedabad Zone.
3. Ministry of Law and Justice (Deptt. of Legal Affairs), Judicial Section, New Delhi with reference to their above reference I.D. No. J-12013/15/2022-Judicial dated 18.04.2022.
4. All SPPs (through concerned Chief Commissioner's office).
5. [Webmaster.cbcc@icegate.gov.in](mailto:Webmaster.cbcc@icegate.gov.in) for uploading the same on CBIC website under URL:[cbic.gov.in/htdocs-cbcc/legalaffairs/dla\\_idx](http://cbic.gov.in/htdocs-cbcc/legalaffairs/dla_idx).